## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

## NO.HCM.III/166/2019-Judl./Part-I/ 549

Dated Shillong, the 08th October, 2025

It is hereby notified for the information of all concerned that today, the 8th October, 2025:-

- 1. DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will sit at 11:30 A.M. in Court Room No. 1 to take up matters as per the cause list.
- 2. DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee will also sit at 11:30 A.M. in Court Room No. 2 to take up matters as per the cause list.
- 3. DIVISION BENCH comprising Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee will sit after the conclusion of the above-mentioned Division Benches to take up matters as per the cause list.
- 4. All matters listed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh shall stand adjourned and will be listed in due course.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-I/549-A

JOINT REGISTRAR (LISTING)

Dated Shillong, the 08th October, 2025

- 1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court Officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)